

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF H.H.J SHRI. H. S. SATBHAI
COURT 44 ADDL SESSIONS JUDGE
Criminal Cause List Dated 28-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI M A	100093/2019	M/s. Chamunda Builders and Developers@Revn.---19,MA-92-19-Aplcnt. Vs The State of Maharashtra and Pratap Ramprasad Tiwari-Org. Complainant	Swapnil A. Waradkar
<u>HEARING</u>				
2	CRI M A	100943/2019	Anjan Chanda@Revn.----19-Aplcnt. Vs M/s Arunoday Exports and Industry Ltd.- Respdt.	K. C. Prusty
3	CRI M A	100945/2019	Anjan Chanda@Revn.----19-Aplcnt. Vs M/s. Vijay Kumar And Co. and Vijaykumar K. Shah-Respdt.	K. C. Prusty
4	CRI REV APP	100975/2019	Ketan Jayantilal Mehta @ MA 2292-19 Vs M/s. Agrawal Chem Products Pvt. Ltd. and State of Maharashtra - Respondent	P. B. Upadhyay
5	CRI REV APP	100976/2019	Ketan Jayantilal Mehta @ MA 2293-19 - Applicant Vs M/s. Agrawal Chem Products Pvt. Ltd. and State of Maharashtra - Respondent	P. B. Upadhyay
6	CRI M A	102292/2019	Ketan Jayantilal Mehta @ Rev. 975-19 Vs M/s. Agrawal Chem Products Pvt. Ltd. and State of Maharashtra - Respondent	P. B. Upadhyay
7	BAIL APPLN NDPS	100125/2020	Rodrigo Dos Santos Alves Vs Air Intelligence Unit	Ayaz Khan/ Dilip Mishra
8	SPL.CASE	100462/2020	The State of Maharashtra Thr ANC Azad Maidan Unit Vs Reza Faredun Borhani Shidani	Prashant D More
9	NDPS M A	100667/2020	Reza Borhani Shidani Vs The State of Maharashtra, Anti Narcotic Cell, Aazad Maidan Unit, Crime Branch, CID	P. M. Havnur
<u>EVIDENCE PART HEARD</u>				
10	NDPS S CASE	100104/2012	The State ANC Vs Naresh@Dadiya Prakash Pote	
11	NDPS S CASE	100129/2012	The State Pydhonia P.S Vs Mohamad Sadik Dost Mohd Shaikh and 1	

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S.No.	Case Type	Case No.	Title	Name of Advocate
12	NDPS S CASE	100031/2013	The State ANC Vs Dawooda Arije Akidele	
13	NDPS S CASE	100160/2014	The State A.N.C Vs Vanmala Yalappa Jadhav	
(Main Matter REMAND APPLN NDPS/0100113/2014)				
14	NDPS S CASE	100020/2017	N.C.B. Vs SAJID ALI SHAIKH @ PAPPU AND ORS.05	
EVIDENCE				
15	NDPS S CASE	100158/2013	The State Kurar P. Stn. Vs Girendrakumar Arjunprasad Gire	
HEARING BEFORE CHARGE				
16	NDPS S CASE	100137/2016	ANC, GHATKOPER UNIT. Vs IMRAN SALER SHAIKH @ EMMA	
17	NDPS S CASE	100202/2016	ANC Vs AAYUB ISAK SHAIKH	
18	NDPS S CASE	100030/2017	BYCULLA POLICE STATION. Vs SHABIR @ SAPAN AKBAR SHAIKH AND ANOTHER 01	
19	NDPS S CASE	100042/2017	PYDHONIE POLICE STATION Vs JARINA @ ANANDIBAI YUSUF SAYYAD	
20	NDPS S CASE	100053/2017	BANDRA POLICE STATION Vs RAKESH PANDURANG GAVANDAR	
21	NDPS S CASE	100062/2017	N.C.B. Vs MOHAN PANDHERI RATHOD	
22	NDPS S CASE	100146/2018	The State of Maharashtra Meghwadi Police Station Vs Shahbaj Mohammad Hatif Shaikh	Balaji Sanap Police Sub Inspector
23	NDPS S CASE	100148/2018	The State of Maharashtra Meghwadi Police Station Vs Sharif Shagir Ahmed Qureshi	Balaji Sanap Police Sub Inspector
24	NDPS S CASE	100153/2018	The Air Intelligence Unit Vs Richard Koome	Chandan Baikar IO/AIU

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S.No.	Case Type	Case No.	Title	Name of Advocate
25	SPL.CASE	211/2020	Air Intelligence Unit Vs Rodrigo Dos Santos Alves	
ORDER				
26	BAIL APPLN NDPS	100768/2020	Narcotics Control Bureau - Respondent Vs Eze Peter Ndumuisi S/o Eze - applicant	SPP Ayaz Khan
(Main Matter SPL.CASE/0000186/2020)				
APPEARANCE				
27	NDPS S CASE	100148/2019	The State of Maharashtra Khar Police Station Vs Mohd. Noor Mohd. Sharif Shaikh	
28	NDPS S CASE	100202/2019	The State of Maharashtra Khar Police Station Vs Dilawar Shaukat Momin and Anr	
29	SPL.CASE	190/2020	Air Intelligence Unit Vs Dennys Miguel Tovar Sales (Venezuelan)	
30	SPL.CASE	206/2020	Directorate of Revenue Intelligence Vs Balza Baptista Karen Darlenny	
31	REMAND APPLN NDPS	100222/2020	The State- Dongari Police Station Vs Abdul Gani @ Papa Abdul Latif Jivani	
32	REMAND APPLN NDPS	100228/2020	The State- Byculla Police Station Vs Sameer Saleem Shaikh	
33	SPL.CASE	100424/2020	Union of India, Narcotics Control Bureau Vs Shiak Ashpak S/o Shaik Abdul	
34	REMAND APPLN NDPS	100318/2020	The State- ANC Bandra Unit Vs Sachin Dinesh Mishra	
35	SPL.CASE	100623/2020	Air Intelligence Unit Vs Ms. Carola Liset Bolivar Bejarano	SPP
36	SPL.CASE	100625/2020	STATE GOVERNMENT Vs Alexandre De Souza (Brazil)	
37	SPL.CASE	100626/2020	STATE GOVERNMENT Vs Mr. Cajas Trinidad Dany Orlando (Guatemala)	

REPORT

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S.No.	Case Type	Case No.	Title	Name of Advocate
38	REMAND APPLN NDPS	100157/2017	The State Nagpada Police Station Vs Ziyauddin Jamaluddin Shaikh @ Taju	
39	REMAND APPLN NDPS	100753/2017	Santacruz Police Station Vs Shamabai Shankar Kale	
(Main Matter REMAND APPLN NDPS/0100148/2016)				
40	REMAND APPLN NDPS	100755/2017	Malvani Police Station Vs Aadil Salauddin Shaikh	
41	REMAND APPLN NDPS	100606/2018	STATE GOVERNMENT Nagpada Police Station Vs Emtiyaj Sadikali Ansari	
42	CRI APPEAL	100657/2018	Mayur Chinubhai Shah @ MA 2066-18 @ BA 1950-18 - Aplcnt. Vs Bharatiben Mahendra Bhatt and State of Maharashtra-Respdts.	Chandan R. Yadav
43	CRI REV APP	100068/2019	Vincent Dsouza-Complainant Vs Central Bank of India-Accused	In Person
44	REMAND APPLN NDPS	101310/2019	The State- Dongari Police Staion Vs Anwar Umar Khan @ Annu	

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI APPEAL	100192/2019	Reshma Danny Brukes @ MA 565-19 @ BA 533-19 - Appellant, Orig. Accused No. 2 Vs The State of Maharashtra - The Sr. Insepctor of Police - CSMT Rly. Police Station - Respondent	R. S. Dubey
<u>HEARING</u>				
2	SPL.CASE	100558/2020	The State of Maharashtra Thr ANC Worli Unit Vs Khalid Vasi Khan	Sudarshan Chavan I O
3	SPL.CASE	100663/2020	State of Maharashtra through D.C.B. , C.I.D. Unit - III Vs Jabir Nadir Ali	APP Tawade
<u>EVIDENCE PART HEARD</u>				
4	NDPS S CASE	100003/2018	ANC Worli Unit Vs Haji Abdul Rehman Ali Mohd hakim and other 1	APP Tawade
<u>EVIDENCE</u>				
5	NDPS S CASE	100171/2014	The State ANC Mumbai Vs Nuri Habib Khan 2. Afjal Ahmed Mohamad Hanif Qureshi	
<u>HEARING BEFORE CHARGE</u>				
6	NDPS S CASE	100048/2015	The State Dongri Police Station Vs Firoz Bedruddin Shaikh And Other Two	
7	NDPS S CASE	100008/2016	The State of Pydhonie Police Station Vs SMT. MEHMUDA KADAR SHAIKH.	
<u>ORDER</u>				
8	CRI APPEAL	100050/2014	Ms. Span Realities and Infrastructure and Ors. @ MA 22014,BA 20014 - Appellant Vs Hemant Shukla The State of Maharashtra - Respondent	Shekhar Chaurasiya

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S.No.	Case Type	Case No.	Title	Name of Advocate
9	CRI APPEAL	100347/2016	Kamal Kishor Gupta - Applicant Vs The State and Pranali Kamal Gupta - Respondent	Nidhi S. Sharma
10	NDPS S CASE	100196/2019	The State of Maharashtra ANC, Azad Maidan Unit Vs Salim Ismail Dola and Others 4	
11	SPL.CASE	100477/2020	The State of Maharashtra Malvani Police Station Vs Akil Khalil Ahmed Khan and Anr	
<u>REPLY/SAY</u>				
12	BAIL APPLN NDPS	100705/2020	Jamshad Mallick Kuppatil S/o Hashim Mallick Puppatil Vs The Union of India	Amol A. Patankar
<u>APPEARANCE</u>				
13	NDPS S CASE	100188/2018	The State of Byculla Police Station Vs Shilpa Shamsuddin Shaikh and another 1	APP
14	NDPS S CASE	100154/2019	The State of Maharashtra Antop Hill Police Station Vs Savitri Periswami Devendra and Others	
15	NDPS S CASE	100164/2019	The State of Maharashtra through MHB Colony Police Station Vs Rohit Shivprasad Shukla	
<u>STEPS</u>				
16	CRI BAIL APPLN	102207/2019	Jamaluddin Moinuddin Ansari - Appellant (Org. Accused) - in Appeal No. 655-19 Vs Harpreetsingh B. Suri - Respondent (Org. Complainant)	B. T. Taware

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S.No.	Case Type	Case No.	Title	Name of Advocate
17	CRI M A	102220/2019	Jamaluddin Moinuddin Ansari. In Appeal 655-19 - Appellant (Org. Accused) Vs Harpreetsingh B. Suri - Respondent (Org. Complainant)	B. T. Taware
<u>REPORT</u>				
18	REMAND APPLN NDPS	100960/2018	The State of Malvani Police Station Vs Shrikant Mahadev Loke @ Buoa	
19	REMAND APPLN NDPS	100023/2019	The State of Dharavi Police Station Vs Sultan Ismail Shaikh	
20	REMAND APPLN NDPS	100047/2019	The State of Trombay Police Station Vs Dudhibai Shantaram Sainik	
21	CRI REV APP	100067/2019	Vincent Dsouza-Complainant Vs The Bhoiwada Police Station - Accused	In Person

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	CRI APPEAL	100301/2016	Viren Babulal Shah Through Atul Jayantilal Shah @ MA 795/16 @ BA 677/16 - Applicant Vs The State and M/s. Uday Exports Pvt. Ltd. - Respondent	Rishi Bhuta
2	CRI REV APP	100064/2019	Vincent Dsouza-Complainant Vs Reserve Bank of India-Accused	In Person
<u>EVIDENCE PART HEARD</u>				
3	NDPS S CASE	100045/2013	The State ANC Vs Prafulla Sudhakar Gopnarayan and anr.	
<u>HEARING BEFORE CHARGE</u>				
4	NDPS S CASE	100006/2019	The State of Maharashtra ANC, Bandra Unit Vs Sabir Hanif Khan	
<u>ORDER</u>				
5	NDPS S CASE	100079/2016	STATE OF SEWREE P. STATION Vs MASIN JUMMA GHACHI	
<u>REPLY/SAY</u>				
6	CRI REV APP	101227/2018	Brishbhan Kanodia and Ors.-Aplcnt. Vs The State of Maharashtra-Worli P. Stn.-Respdt.	Rohan Samant
7	CRI REV APP	100182/2019	Sew Infrastructure Ltd.-Aplcnt. Vs L and T Fincorp Ltd. Through Prahlad S. Khale -Respdt.	Dushyant Purekar
8	CRI APPEAL	100305/2019	Venkateshwar Raghavulu Avadhutha - Appellant (Org. Respondent No. 1) Vs Sulochana Venkateshwar Avadhutha - Respondent (Org. Complainant)	Ganesh Deshmukh
9	CRI REV APP	100567/2019	Rekha Rajendra Rawal - Applicant Vs The State of Maharashtra - EOW - Unit - I - Respondent (Org. Complainant)	Yash Associates (Dilip H. Shukla)
10	NDPS M A	100176/2020	Reza Borhani Shidani Vs Th State of Maharashtra Anti Narcotic Cell, Azad Maidan Unit	P.M. Havnur and Prasad Patil

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S.No.	Case Type	Case No.	Title	Name of Advocate
11	BAIL APPLN NDPS	100243/2020	Sachin Dinesh Mishra Vs The State- ANC Bandra Unit	S R Patil
<u>APPEARANCE</u>				
12	NDPS S CASE	100171/2019	The State of Maharashtra ANC, Worli Unit Vs Nafis Suleman Khan and Anr	
13	NDPS S CASE	100200/2019	The State of Maharashtra Byculla Police Station Vs Nasrin Mohd. Mintu Mandal	
14	SPL.CASE	100577/2020	State of Maharashtra, ANC Bandra Unit Vs Alla Kauadio Boris	APP
<u>REPORT</u>				
15	NDPS S CASE	100111/2008	State of Maharashtra Vs Charles Okeke 1 ors..	
16	NDPS S CASE	100133/2009	State AIU Vs Gideon Mawle	Mr.Sarpande
17	NDPS S CASE	100052/2018	State (ANC Bandra Unit) Vs Avesh Karim Sayyed and other 1	
18	REMAND APPLN NDPS	101108/2018	The State of Bandra Police Station Vs Imran @ Banti Akbar Khan	
19	REMAND APPLN NDPS	101164/2018	The State of V.B. Nagar Police Station Vs Adnan @ Addu Shaukat Ali Sayyad	PP
20	CRI REV APP	100061/2019	Vincent Dsouza-Complainant Vs Bank of India-Accused	In Person
21	CRI REV APP	100065/2019	Vincent Dsouza-Complainant Vs Central Bank of India-Accused	In Person
22	CRI REV APP	100066/2019	Vincent Dsouza-Complainant Vs Central Bank of India-Accused	In Person
23	REMAND APPLN NDPS	100073/2019	The State of Dharavi Police Station Vs Nazim @ Murgu Zilani Shaikh	
24	CRI REV APP	100074/2019	Vincent Dsouza - Complainant Vs Bank of India - Accused	

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S.No.	Case Type	Case No.	Title	Name of Advocate
25	REMAND APPLN NDPS	100086/2019	The State of Kurar Police Station Vs Afjal Ajam Miya Sayyad	
26	CRI REV APP	100095/2019	Vincent Dsouza - Complainant Vs Central Railway-Accused	In Person
27	CRI REV APP	100096/2019	Vincent Dsouza - Complainant Vs The Station Master - Thane Rly Station - Accused	In Person
28	CRI APPEAL	100070/2019	Amit Nagesh Shinde@MA-278-19,- A-277-19-Aplcnt. Vs Ashok V. Bajaj	Kulkarni and Assoc.
29	CRI REV APP	100662/2019	Ankush Bhujangrao Hotkar- Complainant Vs Niket Kaushik-Respdt.	R. D. Salve
30	REMAND APPLN NDPS	100978/2019	The State- Bandra Police Station Vs Shahbaz Akbar Khan	
31	REMAND APPLN NDPS	101211/2019	The State- Meghwadi Police Station Vs Abdul Kadar Abdul Ahad Shaikh	
32	REMAND APPLN NDPS	100172/2020	The State- Wadala Police Station Vs Moharam Ali Fate Mohd. Khan @ Raghu and other	

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S.No.	Case Type	Case No.	Title	Name of Advocate
HEARING				
1	CRI REV APP	100442/2018	Mohan Laxman Phansekar - Applicant / Org. Complainant Vs The State of Maharashtra - Respondent	Prakash L. Shetty
2	CRI REV APP	100512/2018	Anand Agaskar - Applicant Vs Rajesh Gopalkrishna Uchill - Respondent	GNP Legal
3	CRI REV APP	100652/2018	Friends Co-Operative Bank Ltd. - Applicant Vs G.B., C.B. C.I.D. - Respondent	Vikas Mahangare
4	CRI APPEAL	100590/2018	Mohan Singh Jagatsingh Dhami@MA-1836-18-Aplnt. Vs State of Maharashtra and Municipal Corp. of Gr. Mumbai- Respdt.	Dr .Bhavana A. Anklesaria
5	CRI REV APP	100835/2018	J. B. Advani and Company Pvt. Ltd. - Applicant Vs State of Maharashtra and Income Tax Department - Respondent	ALMT Legal
6	CRI REV APP	101132/2018	Rajeev Bharat Doshi-Aplnt. Vs Jitesh Chheda-Respdt.	Kishor N. Bhatia
7	NDPS S CASE	100214/2018	Directorate of Revenue Intelligence Vs Rahul Balakrishna Shedge and 11 Others	
8	NDPS M A	100221/2020	Nigar Khanam Sadre Alam Through her Constituted attorney Rehan Ahmed Motiuzzama Shaikh Vs The State of Maharashtra N.C.B. and Anr	Wasim R. Khan and Mohammed Ajmal
EVIDENCE PART HEARD				
9	NDPS S CASE	100063/2013	The State AIU Vs Gauthaman Donaisamy	

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	NDPS S CASE	100082/2013	The State ANC Vs Abdul Shaikh @ Abdul Mohd. Shaikh Thana and anr.	
<u>HEARING BEFORE CHARGE</u>				
11	NDPS S CASE	100109/2019	The State of Maharashtra D.N. Nagar Police Station Vs Tochukwu Tobias Umeh	
<u>REPORT</u>				
12	NDPS S CASE	100134/2010	The State Agripada P.S. Vs Mohd. Sajjad Salim Shaikh	Mr.Bidkar
13	NDPS S CASE	100157/2010	The State ANC Vs Yesik John	Mr.Bidkar
14	NDPS S CASE	100173/2015	The State of ANC, Kandivali Unit Vs Ogugua Onekvelu Peter	
15	NDPS S CASE	100208/2015	The State of ANC. Vs Onowu Ofozer Peter	
16	REMAND APPLN NDPS	101033/2018	The State of Bandra Police Station Vs Rajkumar Sitaram Knojiya	
17	CRI APPEAL	100713/2018	M/s. Rajeshree Steels @ MA 2217-18 @ BA 2173-18 - Appellant (Orig. Accused) Vs The State of Maharashtra and M/s. Yatin Steels - Respondent No. 2, Org. comp.	Rajesh Jain
18	CRI APPEAL	100717/2018	M/s. Rajeshree Steels @ MA 2221-18 @ BA 2177-18 - Appellant (Orig. Accused) Vs The State of Maharashtra and M/s. Yatin Steels - Respondent No. 2, Org. comp.	Rajesh Jain

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S.No.	Case Type	Case No.	Title	Name of Advocate
19	CRI APPEAL	100718/2018	M/s. Rajeshree Steels @ MA 2222-18 @ BA 2178-18 - Appellant (Orig. Accused) Vs The State of Maharashtra and M/s. Yatin Steels - Respondent No. 2, Org. comp.	Rajesh Jain
20	REMAND APPLN NDPS	100062/2019	The State of Worli Police Station Vs Selvi Arumugam Devendar	
21	REMAND APPLN NDPS	101207/2019	Air Itelligence Unit Vs Judith Coromoto Godoy Carrero	

Sub Matter: NDPS M A/0100499/2020

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI APPEAL	100753/2018	Chayabai@Asha Ashok Gulchad@MA-2335-18,BA-2334-18-Aplnt. Vs State of Maharashtra-Vikhroli P. Stn.-Respdt.	a
<u>HEARING</u>				
2	CRI APPEAL	100247/2014	Ms.Leela Kotian and Anr. @ MA 92114 @BA-82514---- Appellants Vs The State of Maharashtra and Anr--- Respondents	R.Sathyannarayanan
3	CRI APPEAL	100363/2014	Varad Laxman Ullal@MA-1237-14,- A-1102-14 - Aplnt. Vs The State and Tilak Raj Bajaj - Respdt.	R. Sathyannarayanan
4	CRI APPEAL	100498/2014	Rishabh Mahendra Shah @ MA 172414 - Applicant Vs The State of Maharashtra - Himanshu Mukund Joshi - Respondent	Suresh Upadhyay
5	CRI REV APP	100808/2014	Tilak Raj Bajaj-----Applicant Vs The State of Maharashtra and Varad Laxman Ullal---Respondents	Hasmukh V Shah
6	CRI REV APP	100970/2014	Himanshu Mukund Joshi--FTS--Applicant Vs State of Maharashtra and Rishabh Mahendra Shah---Respondents	Pravina J Kanani
<u>EVIDENCE PART HEARD</u>				
7	NDPS S CASE	100164/2014	The State ANC Vs Shamim Sayyed Ali @ Amma	
(Main Matter REMAND APPLN NDPS/0100117/2014)				
8	NDPS S CASE	100167/2014	The State ANC Vs Mohamad Nasir Mohamad Hanif Shaikh @ Phugewala@ Rabbitwals 2.Mohamad Riyaj Nijamuddin Ansari @Boka	
<u>EVIDENCE</u>				
9	NDPS S CASE	100184/2014	The State ANC Vs Ifunanya Ginika Mike	
<u>HEARING BEFORE CHARGE</u>				
10	NDPS S CASE	100033/2016	THE STATE OF DHARAVI POLICE STATION. Vs MOHD. KALIM SHAIKH @ KALLU	

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S.No.	Case Type	Case No.	Title	Name of Advocate
11	NDPS S CASE	100051/2016	THE STATE OF ANC, AZAD MAIDAN UNIT. Vs JOHN JOSEPH DSOUZA	
			<u>APPEARANCE</u>	
12	NDPS S CASE	100108/2019	The State of Maharashtra ANC, Bandra Unit Vs Daniel Efayee Chikuwoo Ejike and Anr	
13	SPL.CASE	100592/2020	Union of India Through Narcotics Control Bureau Vs Kaluram Vitthal Mahapure and Anr	SPP
			<u>REPORT</u>	
14	NDPS S CASE	100012/2012	The State ANC Vs Passta Imaiyal Nekem	Suvidha Patil
15	NDPS S CASE	100102/2012	The State ANC Vs Udayprasad Arjunprasad Mehta	
16	NDPS S CASE	100064/2013	The State ANC Vs Chuks Aza	Suvidha Patil
17	CRI M A	102422/2018	The Enforcement Directorate @ Rev. - --18 - Applicant (Org. Complainant) Vs M/s. Danholm Steels Ltd. - Respondent (Org. Accused)	K. C. Prusty
18	CRI M A	102421/2018	Anjan Chanda - Applicant, Org. Comp. Vs Ram Avatar Mittal and State of Maharashtra - Respondent, Org. Accused	K. C. Prusty
19	CRI M A	102423/2018	Anjan Chanda @ Rev. ----18 - Applicant, Org. Comp. Vs Sarafaras Ahmed Dahalavi-Respdt.	K. C. Prusty
20	CRI M A	102425/2018	The Enforcement Directorate, Through - Anjan Chanda @ Rev. ----18 - Applicant, Org. Comp. Vs Syed Mohd. Syed Farooque - Respondent (Org. Accused)	K. C. Prusty
21	REMAND APPLN NDPS	100118/2019	The State of Aarey Police Station Vs Alka Sanjay Singh and another	
22	CRI APPEAL	100341/2019	Kirtikumar Bhagwandas Prajapati-Aplnt. Vs Prakash Gul Thandhani and State of Maharashtra-Respdt.	Datta Mane

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S.No.	Case Type	Case No.	Title	Name of Advocate
23	REMAND APPLN NDPS	100975/2019	The State- Vanrai Police Station Vs Yousuf Hashim Shaikh	
24	REMAND APPLN NDPS	100995/2019	The State- Meghwadi Police Station Vs Mohd. Juber Abdulla Jumani @ Pappu and other	
25	REMAND APPLN NDPS	101111/2019	STATE GOVERNMENT Nagpada Police Station Vs Mohd. Shakil Ali Ajgar Ansari @ Shakil Tutha	
26	REMAND APPLN NDPS	101253/2019	AIU Vs Cajas Trinidad Dany Orlando	
			<u>DORMANT FILE</u>	
27	NDPS S CASE	100537/1991	The State Vs Shaikh Nirsar Ahmed 1	
